

ITEM NO.48

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.436/2023

ASSOCIATION FOR DEMOCRATIC REFORMS

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

(FOR ADMISSION)

Date : 17-04-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Prashant Bhushan, AOR
Mr. Rahul Gupta, Adv.
Ms. Alice Raj, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List this matter before a Bench of which one of us (K.M.
JOSEPH, J.) is a not a member.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU KAPOOR)
ASSISTANT REGISTRAR